

**THE GAUHATI HIGH COURT AT GUWAHATI**  
*(THE HIGH COURT OF ASSAM, NAGALAND, MEGHALAYA, MANIPUR, TRIPURA,  
MIZORAM AND ARUNACHAL PRADESH)*

**NOTIFICATION**

*Dated Guwahati the 1<sup>st</sup> March, 2012*

NO.HC.VII-40/2012/ 1494 /A. Shri Hitesh Kumar Sarma, District and Sessions Judge, Goalpara is transferred and posted as District and Sessions Judge, Kamrup, Guwahati, vice Smti Rumi Kumari Phukan transferred.

Shri Sarma will hand over charge of his Court and Office to the Civil Judge & Asstt. Sessions Judge, Goalpara and proceed to join at his new place of posting immediately.

NO.HC.VII-40/2012/ 1495 /A. Shri Ajit Barthakur, Registrar (Vigilance), Gauhati High Court, Guwahati is transferred and posted as District and Sessions Judge, Sonitpur, Tezpur, vice Shri Bishnu Debnath transferred.

Shri Barthakur will hand over charge of his Office to Shri Mrinmoy Kumar Bhattacharjee, Registrar (Vigilance) Designate, Gauhati High Court, Guwahati and proceed to join his new assignment immediately.

NO.HC.VII-40/2012/ 1496 /A. Shri Alokeshwar Bhattacharyya, District and Sessions Judge, Dhubri is transferred and posted as District and Sessions Judge, Goalpara, vice Shri Hitesh Kumar Sarma transferred.

Shri Bhattacharyya will hand over charge of his Court and Office to the Chief Judicial Magistrate, Dhubri and proceed to join at his new place of posting immediately.

NO. HC.VII-40/2012/ 1497 /A. Hon'ble the Chief Justice of the Gauhati High Court, in exercise of the powers conferred under Article-229 of the Constitution of India, has been pleased to appoint Bishnu Debnath, District and Sessions Judge, Sonitpur, Tezpur, an Officer in Grade-I of the Assam Judicial Service, as Registrar (Judicial), Gauhati High Court, Guwahati, in his Grade pay plus other allowances as admissible under the Rules with effect from the date of taking over charge, vice Shri Mrinmoy Kumar Bhattacharjee posted as Registrar (Vigilance), Gauhati High Court, Guwahati.

NO. HC.VII-40/2012/ 1498 /A. Hon'ble the Chief Justice of the Gauhati High Court, in exercise of the powers conferred under Article 229 of the Constitution of India, has been pleased to appoint Shri Mrinmoy Kumar Bhattacharjee, Registrar (Judicial), Gauhati High Court, Guwahati, an Officer in Grade-I of the Assam Judicial Service, as Registrar (Vigilance), Gauhati High Court, Guwahati, in his Grade pay plus other allowances as admissible under the Rules with effect from the date of taking over charge, vice Shri Ajit Barthakur transferred.

NO.HC.VII-40/2012/ 1499 /A. Shri Mahmud Ahmed, Additional District and Sessions Judge, Jorhat is transferred and posted as District and Sessions Judge, Dhubri, vice Shri Alokeshwar Bhattacharyya transferred.

Shri Ahmed will hand over charge of his Court and Office to the Chief Judicial Magistrate, Jorhat and proceed to join his new assignment immediately.

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NO.HC.VII-40/2012/ 1500 /A. In exercise of the powers conferred under Sub-Section (2) of Section 9 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint the following Officer of the Assam Judicial Service as the Sessions Judge of the Sessions Division with Head-quarters as shown against his name to exercise such powers within the local limits of his jurisdiction with effect from the date of taking over charge as such:-

Sl.No.	Name of the Officers	Sessions Division	Head-quarters
1.	Shri Mahmud Ahmed	Dhubri	Dhubri

By order,  
Sd/- R. Phukan,  
**REGISTRAR (ADMN.)**

Memo No. HC.VII-40/2012/ 1501 - 1534 /A.

Dated 01.03.2012